

**Bihar State Legal Services Authority,**

**Bodh Marg Patna-800001,**

**Notice**

Date:-20.07.2024

In continuation of earlier notice dated 17.12.2022 , it is requested to all Judicial Officers, Lawyers including Panel Lawyers and Mediators, Law Students or any other person who are interested in the topic may send their article, poems, other materials like compilation of Judgments, Essay or write-ups for the topic “ **Right to Legal Aid**” to be published in Nyay Sandesh (Magazine ).

It is requested to submit their work on email i.e. [bslsa\\_87@yahoo.co.in](mailto:bslsa_87@yahoo.co.in) on or before 20.08.2024.

The guidelines in this respect are mentioned below:-

1. The covering letter should include the author’s contact information and email ID
2. The editorial board of BSLSA shall have final say in this selection of Articles.
3. All the submission should be original, neither previously published nor in consideration for any other publication.
4. The Article is required to be submitted in soft copy on official email. id of BSLSA ([bslsa\\_87@yahoo.co.in](mailto:bslsa_87@yahoo.co.in)), in word document format and typed in "Times in Roman" in the font size of 12 with line spacing 1.5, the word document should be in editable format. the article to be submitted should **not exceed 4000** words and there must be appropriate **footnotes/ endnotes** with regard to the references taken for the preparation of articles.

Thanking you.

Yours faithfully

Sd/-

(Shilpee Soniraj)  
Member Secretary  
BSLSA, Patna